

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 125
(IB)-1574(PB)/2019

IN THE MATTER OF:

Krishan Kant Kukreti

.... Applicant/petitioner

v.

Educomp- Raffles Higher Education Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 13.09.2019

Coram:

MR. P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant: Mr. Pran Malik, Advocate

For the Respondent: Mr. Vasudha Sharma, Advocate

ORDER

For order see, C.P. No. (IB)-1272(PB)/2019.

13.09.2019
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